

CENTRAL ADMINISTRATIVE TRIBUNAL
JAIPUR BENCH, JAIPUR

ORDERS OF THE BENCH

63

Date of Order: 30.11.2012

OA No. 469/2010

Mr. P.N. Jatti, counsel for applicant.

Mr. Anupam Agarwal, counsel for respondents.

Learned counsel appearing for the applicant wishes to withdraw the present Original Application. Request is accepted. Accordingly, the Original Application stands dismissed as withdrawn.

Anil Kumar
(ANIL KUMAR)

MEMBER (A)

K.S.Rathore
(JUSTICE K.S. RATHORE)
MEMBER (J)

Kumawat